## Automation of fair price shops

3105. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- whether automation of fair price shops is completed along with Aadhaar authentication;
  - if so, the details thereof;
- (c) whether proper caution is being taken to disburse PDS rice to people with fading fingerprints; and
- if so, the details of fair price shops and shops equipped with automation facilities, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) Under the scheme on End-to-End Computerisation of PDS Operations, the automation of Fair Price Shops (FPSs) is also being done by means of installing electronic Point of Sale (ePoS) devices in all FPSs for electronic record keeping of all sale transactions and unique identification of eligible/targeted beneficiary for the delivery of highly subsidised foodgrains through biometric/ Aadhaar authentication or other mechanisms as specified by the Central Government from time to time. So far, out of nearly 5.34 lakh FPSs across the country, about 4.12 lakh FPSs have been automated. Details showing State/UT-wise number of total and automated FPSs are given in the Statement (See below). Further, as per the information available from States/UTs, the Aadhaar authentication facility is not available in Tamil Nadu and partially in the State of Chhattisgarh which are having ePoS devices in mostly all FPSs.

Department has issued instructions to all State/UT Governments vide letter dated 24.10.2017 to ensure that owing to failure of biometric/Aadhaar due to poor biometrics/ change of finger-prints of beneficiary and any other technical reasons, etc. no genuine beneficiary shall be denied from receiving his/her entitled foodgrains under NFSA. Further, the instructions were re-iterated to all States/UTs vide letter dated 08.11.2018 that no genuine beneficiaries shall be denied of foodgrains due to Aadhaar related issues.

Statement Status of End-to-End Computerization of PDS Operations Scheme as on 08.07.2019

| Sl. No | o. States/UTs             | No. of Fair Price Shops | No. of FPSs with |
|--------|---------------------------|-------------------------|------------------|
|        |                           | (FPSs)                  | Operational ePoS |
| 1      | 2                         | 3                       | 4                |
| 1.     | Andhra Pradesh            | 28,936                  | 28,936           |
| 2.     | Andaman and Nicobar Islan | ds 479                  | 459              |
| 3.     | Arunachal Pradesh         | 1,943                   | 25               |
| 4.     | Assam                     | 38,237                  | 0                |
| 5.     | Bihar                     | 41,483                  | 62               |
| 6.     | Chandigarh                | 0                       | 0                |
| 7.     | Chhattisgarh              | 12,304                  | 11,971           |
| 8.     | Dadra and Nagar Haveli    | 63                      | 63               |
| 9.     | Daman and Diu             | 51                      | 51               |
| 10.    | Delhi                     | 2,254                   | 0                |
| 11.    | Goa                       | 456                     | 456              |
| 12.    | Gujarat                   | 17,210                  | 17,210           |
| 13.    | Haryana                   | 9,526                   | 9,526            |
| 14.    | Himachal Pradesh          | 4,934                   | 4,934            |
| 15.    | Jammu and Kashmir         | 6,411                   | 6,411            |
| 16.    | Jharkhand                 | 25,532                  | 25,532           |
| 17.    | Karnataka                 | 19,967                  | 19,581           |
| 18.    | Kerala                    | 14,374                  | 14,335           |
| 19.    | Lakshadweep               | 39                      | 39               |
| 20.    | Madhya Pradesh            | 24,732                  | 24,619           |

| 388 | Written Answers to | [RAJYA SABHA] | Unstarred Questions |
|-----|--------------------|---------------|---------------------|
| 1   | 2                  | 3             | 4                   |
| 21. | Maharashtra        | 52,532        | 52,532              |
| 22. | Manipur            | 2,682         | 0                   |
| 23. | Meghalaya          | 4,736         | 10                  |
| 24. | Mizoram            | 1,252         | 0                   |
| 25. | Nagaland           | 1,691         | 0                   |
| 26. | Odisha             | 12,577        | 12,577              |
| 27. | Puducherry         | 0             | O                   |
| 28. | Punjab             | 17,525        | 17,525              |
| 29. | Rajasthan          | 26,745        | 26,063              |
| 30. | Sikkim             | 1,362         | 1,352               |
| 31. | Tamil Nadu         | 34,776        | 34,776              |
| 32. | Telangana          | 17,170        | 17,170              |
| 33. | Tripura            | 1,806         | 1,806               |
| 34. | Uttar Pradesh      | 80,493        | 80,493              |
| 35. | Uttarakhand        | 9,908         | 3,271               |
| 36. | West Bengal        | 20,806        | 366                 |
|     | Total              | 5,34,992      | 4,12,151            |

## Starvation deaths in Jharkhand

3106. SHRI BINOY VISWAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there are reports of starvation deaths in Jharkhand in last five months;
- (b) whether it is a fact that such deaths occurred because of non-availability of entitled ration;
  - (c) if so, the reasons therefor, and